

File No. A-12011/2/2018-FSSAI(Admin) — 1827
Food Safety and Standards Authority of India
Ministry of Health and Family Welfare
Benfish Tower, 6th Floor, 31 G.N. Block, Sc-5,
Salt Lake, Kolkata-700091

Date: - 17.01.2022

To,
The Deputy Director (HR),
Food Safety and Standards Authority of India,
FDA Bhawan, Kotla Road,
New Delhi - 110002

Sub:- Submission of Immovable Property Return(IPR) for the Year-2021

Sir,

This is in reference to your OM No-34011/1/2021-HR-FSSAI dated 27.12.2021 regarding subject mentioned above.

The IPR in respect of Col. Pramod Dahitule, Regional Director is enclosed herewith for your perusal please.

Yours faithfully

Suneysh Krishnan
Deputy Director
FSSAI-Kolkata

17 Jan 22

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)


1. Name of Officer (in full) : **COL DAHITULE PRAMOD SHAHAJI** 4. Present post held : **Regional Director Eastern Region**
 2. Service to which the Officer belongs to : **Food Safety And Standards Authority of India (On Deputation)** 5. Present Pay: **Rs 1,97,600/- Basic Pay**
 3. Date of appointment : **13 August 2019** 6. Date of birth : **24th Nov 1971**

Name of District Sub-Division , Taluk & Village or City in which property is situated (full location & postal address)	Name & details of Property Housing, Lands and Other Buildings	Cost of construction / Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present value	If not in own name, state in whose name held & his/her relationship to the Govt Servant.	If not acquired, whether by purchase, lease, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person (s) from whom acquired.	Annual Income from property	Remarks
1	2	3	4	5	6	7	8
-	-	-	NIL	-	-	-	-

Note

- In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- Includes short term leases also.
- The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the Central Civil Services (Conduct) Rules; 1955, (now rule 18(1) of the CCS (Conduct) Rules; 1964) from the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his

कर्नल प्रमोद दाहितुले
Col Pramod Dahitule
 निदेशक, एफ एस एस ए आई
Director, FSSAI
 पूर्वी तथा उत्तर पूर्वी क्षेत्र, कोलकाता
Eastern & North Eastern Region, Kolkata

Signature: 
 Name : Col Dahitule Pramod Shahaji
 Designation :Regional Director ER
 Dated: 14 Jan 2022